

PRINCIPAL DISTRICT & SESSIONS COURT, MADURAI BAIL LIST ON 25.02.2021

Sl No	Cr/MP No	Accused Name	Cr. No	P.S	Sec.	Remand	Advocate names
1	1225/2021	Prabhu, S/o. Chinna Thevar @ Thevadra Thevar	907/ 2020	Valandur	174(3) Cr.P.C. @ 302 r/w 306 of IPC	1.2.2021 <i>25 days</i>	N.Mohideen Basha
2	1253/2021	Ram Ananth Gowtham @ Ravikumar Mangal S/o. Kukki Gowtham	2605/2020	K.Pudur	302 of IPC	20.12.2020 <i>69 days</i>	P.Amirtharaj
3	1507/2021	Veerapandi, s/o.Selvam	1995/2020 <i>DOCC 16/1/2020</i>	Sellur	147 148 302 506(ii) of IPC	17-07- 2020 <i>224 days</i>	I.Seeman Mohaideen
4	1508/2021	C.Balamuthukumar, S/o.Chandrasekar (A3)	10/2019 <i>DOCC. 19/1/2019</i>	DCB Madurai	120(B) 419 465 468 471 and 420 of IPC <i>no. 993/2021</i>	20.1.2021 <i>37 days</i>	R.Shankar Ganesh
5	1509/2021	1.Alagar, S/o.Pandi 2.Nagaraj, s/o.Gurusamy	2589/2020 <i>DOCC 27/01/2020</i>	Tallakula M	457 397 of IPC <i>884/2021</i>	28-12- 2020 <i>61 days</i>	P.Manimaran
		<i>Earlier petition dismissed in Cmpy. dt 17/12/2021</i>					
		<i>Robbery to 25 Sovereign Jewels and Rs.85,000/- and one Realme Cellphone.</i>					
6	1510/2021	C.Kanimozhi, D/o.Chinnathambi	39/2021	Kadupatt i	4(1-A) TNP Act	12-02- 2021 <i>14 days</i>	R.Vijayagopal
7	1511/2021	Mariammal, W/o.Kannan	1211/2020	Thiruma ngalam Town	147 148 452 323 302 109 120(b) of IPC	17-02- 2021 <i>9 days</i>	N.Pandiarajan

Bail petition

8	1512/2021	K.Sivan @ Sivanraja, s/o.Kannan	1211/2020	Thirumangalam Town	147 148 452 323 302 109 120(b) of IPC	17-02- 2021 <u>9 days</u>	N.Pandiarajan
9	1513/2021	Aarthi, W/o.Padithurai	125/2019	Austinpatti	302 of IPC	19-02- 2021 <u>6 days</u>	C.Senthamilselvan
10	1514/2021	Sundarrajan @ Sundarraja, S/o.Karuppaiah	1527/2020 <u>Docc 30/12/2020</u>	Palamedu	109 147 148 341 302 of IPC	31-12- 2020 <u>57 days</u>	P.Gopinath
Bail petition dismissed in Comp No 582/2021 dt 27/1/2021							
11	1515/2021	S.Muthupandi, S/o.Sivan	34/2021 <u>Docc. 28/1/2021</u>	Silaiman	120(b) 399 IPC	28.1.2021 <u>29 days</u>	M.Sarangan

ANTICIPATORY BAIL PETITIONS

12	1295/2020	1.Muniswaran S/o.Chandran 2.Chellaiyee W/o.Chandran	7/ 2020	AWPS Tallakulam	498(A) 406 of IPC	<u>AB</u> <u>IB</u> <u>11.5.2020</u>	D.Joseph Nedumaran 9865085439 I.Sekar 9842182566
Intervenor AB							
13	1296/2021	Nagaraj S/o.Azhagumalai	139/2020 <u>Docc. 8/2/2021</u>	Mathichiyam	379 of IPC	<u>AB</u>	G.Sridhar
Two wheeler - Bajaj Pulsar - TN 59 BP 9671.							
14	1197/2021	1.Kitcha Ramesh @ Ramesh S/o. Arumugam 2.Shoba, W/o.Ramesh	48/ 2021	Thilagar Thidal	420 of IPC	<u>AB</u>	M.Mohamed Rafi
<u>Docc. 1/6/2019 dt. 31/7/2019</u>							
	1/2021 IN 1197/2021	Charles John Kennedy, S/o. Viswasam	48/ 2021	Thilagar Thidal	420 of IPC	Intervener	C.Karthikeya

Anticipatory Bail

15	1344/2021	Arun @ Arul S/o. Alagarsamy	41/2021	Keelaval avu	147,148,294 (b),323,324 and 506(ii) of IPC	<u>AB</u>	V.A.Dhana Aravindha Balaji
16	1349/2021	Saravanan @ Thandu S/o. Sathiyamoorthi	41/2021	Keelaval avu	147,148, 294(b),3233 24, 506(ii) of IPC r/w 4 of TNPWH Act	<u>AB</u>	V.Duraipandian
17	1347/2021	1)S.Murugan (A3) S/o.Sundaraj 2)S.Seetha D/o.Sundaraj (PA)	29/2021 <u>Done on 11/2021</u>	Checkka noorani	294(b),323, 342 and 506(ii) of IPC r/w Sec. 4 of TNPWH Act	<u>AB</u>	D.Dhamoetharan
18	1516/2021	Kishore, S/o. Sathish	29/2019	Koodalp uthur	379 of IPC	<u>AB</u>	V.Muhilan
19	1517/2021	Rishivaran, S/o.Smiles	12/2021	Traffic Investiga tion wing -III Madurai City	279,337 of IPC r/w sec3(1) of TBPPDL Act r/w 187 185 of Motor vehicle Act 1988	<u>AB</u>	M.Ayyappan
20	1518/2021	R.Arumugam, s/o.Rathinam	1/2021	CCIW Madurai City	406 409 420 r/w 120(B) of Ipc	<u>AB</u>	P.S.Nagarajan

Anticipatory Bail

21	1519/2021	1.P.Thangadurai, s/o.Perumal 2.C.Chinnathambi, S/o.Chinnakaruppan 3.S.Poomalai, W/o.Sekar 4.T.Narmatha, W/o.Thangadurai 5.C.Nathiya, W/o.Chinnathambi 6.G.Nanthini, W/o.Ganesan	52/2021	Keelaval avu	147 148 294(b) 355 - 323 324 506(ii) of IPc and Sec 4 of TNWH Act	<u>AB</u>	M.Ponnaiah
22	1520/2021	1.Jegatheeswari, w/o.Alagar 2.Alagar, S/o.Kannan	165/2021 <u>Doc. 11/2/2021</u>	Thallaku alam	294(b) 323 506(i) of IPc & Sec 4 of TNPWH Act	<u>AB</u>	R.Gunanithi
23	1521/2021	1.Radhakrishnan, S/o.Asamy 2.Pandiyar, S/o.Asamy	53/2021 <u>Doc. 17/2/2021</u>	Austinpa tti	147 148 294(b) 342 323 324 506(ii) of Ipc	<u>AB</u>	PAT.S.Iyappakathi rvel
24	1522/2021	Srinivasan Saravanan, S/o.Muniyasamy	28/2016 <u>Doc 1/2/2016</u>	Central Crime Branch Madurai	406 419 420 468 471 and 506(i) of IPC	<u>AB</u>	B.Murugan
25	1523/2021	1.R.Jegan, S/o.Ravindran 2.J.Thennarasi, W/o.R.Jegan	41/2021	Appanthi ruppathi	366 of IPC	<u>AB</u>	M.Abdul-Hakkim
26	1524/2021	1.A.Sriram Sundar @ Arun, S/o.M.Arumugaraja 2.Sasikala, W/o.M.Arumugaraja 3.M.Arumugaraja, s/o.P.Maruthappan	56/2021 <u>Doc. 15/2/2021</u>	Peraiyur	294(b) 341 323 506(ii) and 109 IPC	<u>AB</u>	S.Seeni

CONDITION RELAXATION PETITION

27	1525/2021	Mahalakshmi, W/o.Chellachami	13/2021	Thirunagar	294(b) 324 506(ii) of IPc & 4 of TNPWH Act r/w 3 & 4 of TNPCEI Act and Sec.83(2) of the Juvenile Justict Act 2015	B.Chandru
28	1526/2021	1.Malarkodi, W/o.Paraman 2.Vivek kumar, S/o.Paraman	53/2021	Jaihindpuram	294(b) 323 of IPC and Section 4 of TNPWH Act	B.Chandru
29	1527/2021	Gowtham, S/o.Kannan	12/2021	K.Pudur	341 307 506(ii) of IPC	Murugaganesan
30	1528/2021	R.Santhosh, S/o.Ramesh	13/2021	Perungudi	399 of IPC	C.Kannan
31	1529/2021	Palani @ Palani mani, s/o.Chelliah Servai	2483/2020	Tallakulam	447 147 148 294(b) 427 and 506(ii) IPC r/w sec.3 of TNPPDL Act	A. Banumathy
32	1530/2021	Vellaiyan(Siva) @ Siva Muthupandi, S/o.Chinnapandi	2764/2020	Sellur	109 294(b) 324, 506(ii) of IPC	C.Karthikeyan
33	1531/2021	M.Kannan, S/o.Mayandi	2566/2020	Tallakulam	294(b) 324 and 506(ii) of Ipc	C.Muthumohan
34	1532/2021	A.Ramesh, S/o.Arunagiri	22/2021	Othakadai	447 379(NP) of IPc and Sec 3(1) of TNPPDL Act	K.Thenrajan
35	1533/2021	Palani, S/o.Thirukannan	17/2021	South Gate	294(b) 323 506(ii) of IPC and Sec 4 of TNPWH Act	B.Chandru

Condition Relaxation

36	1534/2021	D.Selvaraj	58/2019	CCB Madurai City	408 420 and 477(A) of IPC	R.Prakash
37	1535/2021	1.Alagarsamy, S/o.Periyasamy 2.Adaikammam, W/o.Alagarsamy 3.Chandra, W/o.Manimaran 4.Manimaran,S/o.Ve llaiyan	1461/2020	Keelavalavu	379 of IPC	C.Manikandan

TIME EXTENSION PETITION

38	1313/2021	1)Dhinakaran S/o.Mathivanan 2)Saravanan @ Saravana Puzhal S/o.pandiyan	1137/2020	Melur'	147,148,341,294(b),323,447,307 & 506(ii) of IPC	S.MP. Amalan
39	1536/2021	Muthukumar, S/o.Mani	152/2020	CSCID Madurai	U/s.6(4) of TNSC (RDCSO Order r/w 7(1) (a) (ii) of EC Act	H.Shahul Hameed
40	1537/2021	1. Sandhya, W/o.Srinivasan 2. Srinivasan, S/o.T.N.U.Nagaraja n	1139/2020	Keerathurai	406 and 420 of IPC	K.K.Kannan

RETURN OF PROPERTY

Sl No	Cr/MP No	Accused Name	Cr. No	P.S	Advocate Name
41	1029/2021	Rengadevi, W/o.Mar nadu	1708/2020	Alanganallur <i>Tipper Lorry TN 42 W1194</i>	R.Manoharan 9894344783

SUSPENSION OF SENTENCE

42	Crmp No.1538/2021 in CRLR No.40/ 2021	Marimuthu @ Siva, S/o.Muniyandi	LIR No.82/2020 <u>110 Crpc</u> <u>Counter</u>	Karimedu P.s.	S.Arokiya Selva Ramesh
43	Crmp No.1539/2021 in CRLR No.41/ 2021	Maideen Kani, S/o.Sahul Hameed	1470/2020 <u>110 Crpc</u> <u>Counter</u>	Mathichiyam (l&o)	S.Ayyapparaja
44	Crmp No.1540/2021 in CRLR No.42/ 2021	Kanna @ Mokka Kannan, S/o.Azhagarsamy	1470/2020 <u>110 Crpc</u> <u>Counter</u>	Mathichiyam (l&o)	S.Ayyapparaja
45	Crmp No.1541/2021 in CRLR No.43/ 2021	Saravanan @ VanduSaravanan, S/o.Arumugavel	LIR No.134/2020 <u>110 Crpc</u> <u>Counter</u>	Avaniapuram	R.John Jeyaseelan Jacop
46	Crmp No.1542/2021 in CRLR No.44/ 2021	Muniasamy @ Mounam Muniasamy	LIR No.44/2020 <u>110 Crpc</u> <u>Counter</u>	Avaniapuram	J.William Christopher